

4. Cases where BIFR at one stage or : 9
the other reached at the conclusion
that company was non-viable and
expressed preliminary/final view re-
garding winding up.
(National Bicycle Corpn. of India,
Tannery & Footwear Corpn. India
Ltd., Weighbird India Ltd., Bharat
Process & Mechanical Engineers Ltd.,
Cycle Corporation of India Ltd.; Na-
tional Instruments Ltd., Mining & Al-
lied Machinery Corpn. Ltd., Bharat
Ophthalmic Glass Ltd. and Mandya
National Paper Mill Ltd.)
5. Under Process : 5
(Instrumentation Ltd., Hindustan
Photo Films Mfg. Co., Burn Standard
Company Ltd., Tyre Corpn. of India
and Cement Corp. of India Ltd.)

In addition, there are 3 PSUs namely, Praga Tools Ltd. (PTL) Nagaland Pulp & Paper Co. Ltd. (NPPC) and NEPA which have been referred to BIFR but they are yet to be registered.

PSUs Referred to BIFR

2787. SHRI K. RAHMAN KHAN:
Will the Minister of INDUSTRY be
pleased to state:

(a) how many Public Sector with 100%
equity held by the Government are refer-
red to BIFR, the names of such PSUs
and since when they are pending with
BIFR;

(b) what is the erosion in the network
of these PSUs from the date of referring
to BIFR, till date;

(c) in how many cases revival packages
have been approved by BIFR and not
implemented so far; and

(d) who is responsible for non-im-
plementation of revival packages in each
of the case?

THE MINISTER OF STATE IN THE
MINISTRY OF INDUSTRY (SHRI
SUKHBIR SINGH BADAL): (a) and
(b) 22 CPSUs have been referred to the
BIFR. The year of reference of these
22 CPSUs, network in the year of refer-
ence, the network as on 31.3.97 and
network erosion since the year of refer-
ence to BIFR are indicated in the State-
ment (See below).

(c) and (d) Of the 22 CPSUs, the
BIFR have so far approved the revival
packages in respect of 6 CPSUs, as indi-
cated in the Statement. The revival pack-
ages are at different stages of implemen-
tation.

Statement

(Rs. in Lakhs)

| Sl. No. | PSEs Name | % Govt. Equity | Year of reference to BIFR | Revival Package approved | NW of Reference Year | NW of Erosion in 1996-97 | NW from date of refer- ence |
|---------|---|----------------|---------------------------|--------------------------|----------------------|--------------------------|--------------------------------|
| 1 | Bengal Chemicals and Pharmaceuticals Ltd. | 100.00 | 1992 | YES | -6536 | -4485 | |
| 2 | Bengal Immunity Ltd. | 100.00 | 1992 | YES | -3157 | -5891 | -2734 |
| 3 | Bharat Gold Mines Ltd. | 100.00 | 1992 | | -4739 | -25326 | -20587 |
| 4 | Bharat Ophthalmic Glass Ltd. | 100.00 | 1992 | | -7070 | -14460 | -7390 |
| 5 | Bharat Refractories Ltd. | 100.00 | 1992 | YES | -1817 | 489 | |
| 6 | Cement Corpn. of India Ltd. | 100.00 | 1996 | | -24117 | -39342 | -15225 |
| 7 | Cycle Corporation of India Ltd. | 100.00 | 1992 | | -14343 | -31991 | -17648 |
| 8 | Fertilizer Corpn. of India Ltd. | 100.00 | 1992 | | -99409 | -281334 | -181925 |

| Sl. No. | PSEs Name | %Govt. Enquiry | Year of reference to BIFR | Revival Package approval | MW of Reference Year | MW of Erosion in 1996-97 NW from date of reference |
|---------|--|----------------|---------------------------|--------------------------|----------------------|--|
| 9 | Heavy Engineering Corpn. Ltd. | 100.00 | 1992 | YES | -30098 | -51191 -21093 |
| 10 | Hindustan Antibiotics Ltd. | 100.00 | 1997 | | -9190 | -9190 |
| 11 | Hindustan Fertilizer Corpn. Ltd. | 100.00 | 1992 | | -85360 | -293299 -207939 |
| 12 | Indian Drugs & Pharmaceuticals Ltd. | 100.00 | 1992 | | -43366 | -67324 -23958 |
| 13 | Instrumentation Ltd. | 100.00 | 1993 | | 706 | -4760 -5466 |
| 14 | Mining & Allied Machinery Corpn. Ltd. | 100.00 | 1992 | | -10721 | -53537 -42816 |
| 15 | National Bicycle Corporation of India Ltd. | 100.00 | 1992 | | -7442 | -14547 -7105 |
| 16 | National Instruments Ltd. | 100.00 | 1992 | | -5006 | -15242 -10236 |
| 17 | National Jute Manufactures Corporation Ltd. | 100.00 | 1993 | | -48381 | -87359 -38978 |
| 18 | North Eastern Regional Agri. Marketing Corpn. Ltd. | 100.00 | 1997 | | -1000 | -1000 |
| 19 | Project & Development India Ltd. | 100.00 | 1992 | YES | -4861 | -2920 |
| 20 | Smith Stanistreet & Pharmaceuticals Ltd. | 100.00 | 1992 | YES | -1816 | -4672 -2856 |
| 21 | Tannery & Footwear Corpn. of India Ltd. | 100.00 | 1992 | | -12481 | -25243 -12762 |
| 22 | Tyre Corporation of India Ltd. | 100.00 | 1992 | | -3784 | -21238 -17454 |

NOTE:— Data based on BIFR and PE Survey Reports.

Sick SSIs in Gujarat

2788. SHRI AHMED PATEL: Will the Minister of INDUSTRY be pleased to state:

(a) whether it is a fact that there are more than seven thousand sick small scale industrial units in the State of Gujarat;

(b) if so, the details thereof, industry-wise and district-wise;

(c) whether Government have studied the reasons of sickness of these SSI units in the State;

(d) if so, the findings thereof; and

(e) the steps being taken by the Centre for the revival of such units in Gujarat?

THE MINISTER OF INDUSTRY (SHRI SIKANDER BAKHT): (a) and (b) As per the data collected by the Reserve Bank of India, the number of sick small scale industries in Gujarat as on 31st March, 1997 stood at 6510 with outstanding bank credit of Rs. 196.80 crores. Industry-wise and district-wise details are not available.

(c) and (d) Reserve Bank of India had appointed Nayak Committee to examine the adequacy of institutional credit and allied issues in SSI sector in the country

including Gujarat. The Committee looked into, *inter-alia*, the aspects of sickness in the SSI sector and identified various factors internal as well as external responsible for sickness. The internal factors include limited financial resources and lack of organisational, financial and management skills and expertise. The external causes of sickness are mainly (i) difficulties in the availability of raw materials and other inputs including power, (ii) marketing difficulties, (iii) delayed and inadequate credit, (iv) high rates of taxes, (v) labour problems, (vi) faulty appraisal of projects, and (vii) management which is inefficient/lacking in honesty/plagued by dissensions among partners, etc.

(e) Based on the Nayak Committee recommendations, Reserve Bank of India has advised banks on modified definition of sick SSI units, reduced rate of interest for rehabilitation, prompt viability studies/nursing programmes of identified sick units, setting up of cells at important regional centres and Head office to deal with sick industrial unit and provision of expert staff, including technical personnel to look into technical aspects. State level Inter-Institutional Committees exist under the Chairmanship of Secretary (Industries) of the State Governments including